

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

12  
C.A.No.68/KB/2018  
CP.No.500/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> March 2018, 10.30 A.M

Name of the Company	Chichinga Fatika Cold Storage Pvt.Ltd		
Under Section	232 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Amitabh Shukla  
(AMITABH SHUKLA)  
ADVOCATE

Petitioner OShukla.

ORDER

Ld. Counsel on behalf of the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)